

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 201  
IB-51/ND/2020

**IN THE MATTER OF:**

**M/s. Sierra Appliances Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Stellar Constellation Projects Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 16.01.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Zain A. Khan, Advocate  
For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the counsel for the Financial-creditor.  
On the request of the counsel for the operational-creditor, matter is adjourned  
to 30.01.2020.

-sd-

**(V.K. Subburaj)  
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)  
Member (J)**